

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

R.A. No. 90/2016  
O.A. No. 3253/2010

New Delhi, this the 27<sup>th</sup> day of April, 2016

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)**  
**HON'BLE MR. P.K. BASU, MEMBER (A)**

1. Manish Rastogi,  
Aged about 40 years,  
S/o Shri R.K. Rastogi,  
R/o H-38-A, Shakarpur,  
Delhi-110092.
2. Ramesh Prasad,  
Aged about 45 years,  
S/o Late Shri Bhurai Prasad,  
R/o B-60, Type II,  
Minto Road Complex,  
New Delhi.
3. Anand Kumar Pachori,  
Aged about 45 years,  
S/o Shri Bijendra Singh,  
R/o 24 Foot Road,  
Radha Vihar, Under Tulsi Vihar,  
Near Police Post,  
Near Railway Station,  
Post Dadri Dist. G.B. Nagar,  
Uttar Pradesh.

.. Review Applicants

(By Advocate : Shri Sudarshan Rajan)

Versus

Through Union of India

1. The Additional Medical Superintendent,  
Kalawati Saran Children Hospital,  
Bangla Sahib Marg,  
New Delhi.

2. The Principal,  
Lady Harding Medical College,  
Smt. S.S. Kriplani Road,  
New Delhi.
3. Union of India,  
Through the Secretary,  
Ministry of Health and Family Welfare,  
Nirman Bhawan,  
New Delhi-110 001. .. Respondents

**ORDER (IN CIRCULATION)**

**Mr. P.K. Basu, Member (A)**

This Review Application has been filed against the order dated 17.02.2016 passed by us in OA 3253/2010.

2. We have gone through the contents of the review application and are of the clear opinion that this is an attempt to re-argue the matter and there are no instances of error apparent on the face of record.

3. We have also examined the issue in the light of the Hon'ble Supreme Court's judgments in this regard in **Kamlesh Verma Vs. Mayawati and others**, (2013) 8 SCC 320 and **State of West Bengal and others Vs. Kamal Sengupta and another**, (2008) 2 SCC (L&S) 735.

4. In view of the parameters laid down by the Hon'ble Supreme Court in the above judgments on the matters in which review application can be entertained and the facts

mentioned in the present review application, we hold that this review application is not maintainable and is, therefore, dismissed in circulation.

**(P.K. BASU)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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